Listed On: 12-01-2026
Court No.: 4
Item No.: 61

SUPREME COURT OF INDIA
WRIT PETITION(CRIMINAL) NO. 148/2012

With

Interlocutory Application No(s) 21253/2013 (Application for permission to file additional documents), 1549/2014 (Application for impleadment), 3569/2014 (Application for permission to file annexures), 43/2015 (Application for impleadment), 8074/2015 (Application for impleadment), 20635/2015 (Application for impleadment), 16246/2016 (Application for permission to file additional documents), 98318/2013 (Application for permission to file additional documents), 88549/2013 (Application for permission to file additional documents), 9246/2014 (Application for impleadment), 23184/2014 (Application for permission to file additional documents), 35/2019 (Application for Directions), 122034/2019 (Application for permission to file additional documents), 33620/2024 (Application for impleadmet)

Process Id: 18/2026

SANJIV CHATURVEDI ... Petitioner(s)

VERSUS

UNION OF INDIA GOVERNMENT OF INDIA THROUGH CABINET SECRETARY ... Respondent(s)

OFFICE REPORT IN AFTER NOTICE MATTER

1. This matter was lastly listed on **14-05-2025** and the Hon'ble Court was pleased to pass the following order:

"Not taken up.

List on 24th September, 2025."

2. There are three respondent(s) in the matter and the status of parties and pleadings as regards the special leave petition/appeal is as under:

Name of the Parties	Vakalatnama file by Advocate on-Record/ Memo of Appearance by Party in-person	Counter Affidavit filed on	Rejoinder Affidavit filed on	Page No(s)	Remarks
RESPONDENT No. - 1 UNION OF INDIA GOVERNMENT OF INDIA THROUGH CABINET SECRETARY	Mr. G. S. Makker, Adv.	Counter filed on 04.02.2013			Included
RESPONDENT No. - 2 CENTRAL BUREAU OF INVESTIGATION CBI THROUGH DIRECTOR	Mr. M. K. Maroria, Adv.	--			

Name of the Parties	Vakalatnama file by Advocate on-Record/ Memo of Appearance by Party in-person	Counter Affidavit filed on	Rejoinder Affidavit filed on	Page No(s)	Remarks
RESPONDENT No. - 3 THE STATE OF HARYANA GOVERNMENT OF HARYANA THROUGH ITS CHIEF SECRETARY	Mr. Akshay Amritanshu, Adv.	Counter filed on 22.01.2013 Additional affidavit filed on 19.11.2023 Additional affidavit filed on 23.07.2024 Counter affidavit filed on 16.10.2024			All are included
PETITIONER No. - 1 SANJIV CHATURVEDI	Mr. Ambhoj Kumar Sinha, Adv.	Rejoinder affidavit filed on 01.05.2013 to the counter affidavit of respondent No. 1 Additional affidavit filed on 15.01.2024			Included

5. Service is complete.

6. The Writ Petition along with the application(s) above-mentioned is listed before the Hon'ble Court with this office report.

DATE: 09-01-2026

ASSISTANT REGISTRAR